

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3320
TO BE ANSWERED ON 4TH AUGUST, 2017**

PMSSY

3320. SHRI ABHISHEK SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to set up medical colleges under Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) in various districts of the country and if so, the details thereof;
- (b) the criteria and norms for selecting districts under the above said scheme for setting up medical colleges;
- (c) whether the Government of Chhattisgarh has sent any proposal in this regard and if so, the details thereof; and
- (d) the action taken by the Union Government in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): Under Pradhan Mantri Swasthya Suraksha Yojana (PMSSY), All India Institute of Medical Sciences (AIIMS) are being set up in different states of the country as per the budget announcements.

The selection of site, out of the sites offered by the concerned State Government for the new AIIMS, announced in budget for the State, is made through criteria adopted under challenge method (**Annexure**).

(c) & (d): No, an AIIMS has already been set up in Raipur, Chhattisgarh under PMSSY and is functional.

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Annexure

Criteria adopted under Challenge method

Parameters	Weightage
<ul style="list-style-type: none">• Early availability of suitable land	15
<ul style="list-style-type: none">• Provision of utilities (power, water supply etc.)	05
<ul style="list-style-type: none">• Health indicators & gap in tertiary health care facilities	20
<ul style="list-style-type: none">• Connectivity (rail/airport/road)	15
<ul style="list-style-type: none">• Primary & Secondary healthcare facilities nearby	10
<ul style="list-style-type: none">• Accessibility of School/college facilities	10
<ul style="list-style-type: none">• Employment opportunities for family	05
<ul style="list-style-type: none">• Fast track single window for clearances	05
<ul style="list-style-type: none">• Financial Incentives (State contribution, VAT/stamp duty exemption)	05
<ul style="list-style-type: none">• Unallocated (To be suitably considered by the selection committee)	10
Total	100